

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 275/(MAH)/20\_\_

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Sunflower Investments  
& Textiles Ltd.

SECTION OF THE COMPANIES ACT: 230 - 232 OF THE  
Companies Act ~~1956~~/2013/~~I & BP~~ Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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4 (Additional Board)	Debashree Jay i/b Desai & Divanji	Advocate	
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Common Order

CSP 273/230-232/NCLT/MB//MAH/2017

CSP 274/230-232/NCLT/MB//MAH/2017

CSP 275/230-232/NCLT/MB//MAH/2017

Petitioner is absent. List this matter on 20.4.2017 for hearing.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)